

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1165
ANSWERED ON 30/07/2024**

SURVEY UNDER PMAY-G

1165 SHRI JASWANTSINH SUMANBHAI BHABHOR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether 62894 beneficiaries were enlisted after conducting survey in 346 out of 537 panchayats of Dahod district in the year 2018-19 under Pradhan Mantri Awas Yojana–Gramin (PMAY-G);**
- (b) whether survey could not be conducted in 235 villages under 191 panchayats which had been reported to the Additional Commissioner (PMAY-G), village development officer (Gujarat) was intimated in this regard;**
- (c) the time by which survey of remaining villages is likely to be conducted;**
- (d) the steps taken by the Government in this regard; and**
- (e) the time by which houses are likely to be provided after survey?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR CHANDRA SEKHAR PEMMASANI)**

(a): In order to achieve “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awas Yojana–Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities. The beneficiaries under the scheme are identified and selected on the basis of housing deficiency and other social deprivation parameters

in SECC 2011 data and finalised Awaas+ lists, and verified by the respective Gram Sabhas. The Awaas+ Survey was conducted by the Ministry of Rural Development through States/UTs. 62894 beneficiaries were enlisted after conducting survey in 346 out of 537 panchayats of Dahod district in the year 2018-19 under PMAY-G. Further, the state of Gujarat has already been allocated a target of 6,03,343 houses from SECC and Awaas+, out of which 6,02,054 houses have been sanctioned to beneficiaries and 5,54,000 houses have been completed as on 25.07.2024.

(b): The Awaas+ survey for all States/UTs was started in January, 2018 with the initial deadline of 31st March, 2018. The deadline was extended 4 times till 30th June 2018, 30th September 2018, 30th November 2018 and finally till 7th March, 2019. However, the survey could not be conducted in 235 villages under 191 panchayats which had been reported to the Additional Commissioner (PMAY-G) and the Village Development Officer (Gujarat) was duly intimated. A request from Govt. of Gujarat was received in June, 2020 for opening the Awas+ module to capture the entries of the left out beneficiaries without any reference to specific district. However, subsequent to 7th March 2019, this Ministry has not allowed any State/UT to carry out any fresh survey beyond the deadline i.e. 7th March 2019 and to include additional households in the Awaas+ database.

(c) to (e): It has been announced in the Union Budget 2024 that 2 crore more houses would be taken up under PMAY-G during the next 5 years (FY 2024-25 to 2028-29) to meet the arising housing requirements due to increase in the number of families in rural areas across the country.
